

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2014

Dated : 2nd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Virendra Lodha, Sr. Adv.
Ms. Mamta Tiwari**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for
R. 2 to 4**

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.09.2014 after serving copy on the other side.

Post the matter on **16.10.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**